

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

5.

C.P. (IB)/166(MB)2022

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 25.11.2022

NAME OF THE PARTIES:

State Bank Of India

Vs

Dharmraj Aluminium Industries Privatelimited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The Court is convened through Video Conference.

1. Mr. Drupad S. Patil, Ld. Counsel for the Petitioner present. None for the Respondent.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-

MANOJ KUMAR DUBEY  
Member (Technical)

Sd/-

KISHORE VEMULAPALLI  
Member (Judicial)